

and Majgheje, Mates and T. K. Chopra, Engineering Assistant. The total amount of embezzlement is Rs. 481.28.

(b) and (c). The Special Police Establishment has completed the investigation against Sarva Shri G. N. P. Gupta Sanwermal, Hari Singh and Majgheje and has recommended to the project authorities for initiating departmental proceedings against these persons. Necessary action is being taken in the matter. The cases against Shri Chopra are still under investigation by the Special Police Establishment.

#### Bonus to Coffee Board Employees

\*1695. SHRI NAMBIAR :  
SHRI C. K. CHAKRAPANI :

Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred question No. 1210 on the 20th February, 1968 and state :

(a) whether Government have since considered the question of paying bonus to the employees of the Coffee Board under the Bonus Act ;

(b) if so, the decision taken thereon ; and

(c) if not, when the decision is likely to be taken and the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). The question of admissibility of bonus payments to the employees of the Coffee Board under the Bonus Act, 1965 is still under consideration of the Government.

(c) The legal implications of the question, which are of a complex nature, are being examined. It is expected that a decision will be taken shortly.

#### उत्तर प्रदेश में कारखाने

\*1696. श्री मोलहू प्रसाद : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकारी ऋण या सरकार को देय अन्य राशि का भुगतान न किये जाने के कारण 10 अप्रैल, 1967 से 30 मई, 1967 तक की अवधि में उत्तर प्रदेश सरकार द्वारा कुर्क या

नीलाम की गई कैक्टरियों के नाम क्या हैं; और

(ख) इसके परिणामस्वरूप सरकार की कितनी आय प्राप्त हुई ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) और (ख). जानकारी इकट्ठी की जा रही है और वह समा-पटल पर रख दी जायेगी।

#### Cash Assistance for Scrap Exports

\*1697. SHRI SHEO NARAIN : Will the Minister of COMMERCE be pleased to state :

(a) whether the orders for export of scrap have considerably declined as a result of the cut in the cash assistance by Government on scrap exports from 10 per cent to 5 per cent in September, 1967 ;

(b) whether the scrap trade has requested Government to enhance the assistance to 15 per cent ; and

(c) if so, the steps Government propose to take to avoid a steep fall in the foreign exchange earnings from scrap exports ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) Contracting for export of ferrous scrap has declined in recent months. This is owing to reduced consumption of scrap in Japan as Japanese steel making industry is switching over to L. D. process from the basic open hearth process. The L. D. process gives greater economies in the conversion of scrap to steel. The production of pig iron in Japan has also increased, and this is an alternative material for scrap in steel making.

(b) Yes, Sir.

(c) The Government are encouraging the Metal Scrap Trading Corporation, through which all scrap exports are canalised, to explore alternative markets for Indian scrap. In fact, a delegation of this Corporation has just returned from a survey of various South-East Asian markets.